

अध्यक्ष महोदय : प्राप विशेषाधिकार के बारे में कुछ कहना चाहते हैं ?

श्री मधु लिमये : मैं उसके सम्बन्ध में कुछ प्रश्न करना चाहता हूँ। मैं उस पर नहीं बोल रहा हूँ।

अध्यक्ष महोदय : प्राप मुझे लिख कर भेज दीजिए कि प्राप किस बात पर बोचना चाहते हैं।

श्री मधु लिमये : छाद्य मन्त्री के सम्बन्ध में विशेषाधिकार के प्रश्न के बारे में मैंने कुछ और तथ्य इकट्ठे किये हैं। मैंने उनको प्राप के पास भेजना चाहा था, लेकिन वह समय पर नहीं हो पाया।

अध्यक्ष महोदय : तो इस तरह बीच में बखल लेकर तो नहीं हो सकता है। अभी काफी समय है। प्राप उस को मेरे पास भेज दीजिए। प्राप इस तरह बीच में इन्टरप्ट न करें।

श्री बागड़ी : अध्यक्ष महोदय . . .

अध्यक्ष महोदय : मुझे पहले इतिला मिलनी चाहिए कि प्राप क्या कहना चाहते हैं।

श्री बागड़ी : विशेषाधिकार के बारे में।

श्री मधु लिमये : प्राप हम को पढ़ कर सुना दें कि प्राप मन्त्री महोदय को क्या लिखने वाले हैं।

अध्यक्ष महोदय : मैंने उनको लिख कर भेज दिया है।

11.44 hrs.

RULES COMMITTEE

SECOND REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to lay on the Table, under sub-rule (1) of rule 331 of the Rules of Procedure and Conduct of Business in Lok Sabha, the Second Report of the Rules Committee.

11.44½ hrs.

COMMITTEE OF PRIVILEGES

FIFTH AND SIXTH REPORTS

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Fifth and Sixth Reports of the Committee of Privileges.

Shri Kapur Singh (Ludhiana): In this connection, I had given notice for a statement to be made under Rule 377.

Mr. Speaker: No member knows what it contains. Let that report be read by the members, so that they are posted with what it contains.

Shri Kapur Singh: That would be for a discussion. I am not asking for a discussion. I am asking for a statement to be made under Rule 377, for which this is the only proper occasion.

Mr. Speaker: Let the members know what the report contains.

Shri Kapur Singh: Members will not know, even after reading the report, what I have to say under Rule 377. I beg of you to permit me to make that statement.

It will not do anybody any harm.

Mr. Speaker: There is no question of any harm to be done to anybody.

Shri Kapur Singh: It is absolutely necessary in the interests of . . .

Mr. Speaker: What does he want to say?

Shri Kapur Singh: Under rule 377, I wish to place the following matter for the information of the House.

After the draft report, which has just been presented, was considered and adopted, I filed a Minute of Dissent under